

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No. 6 - IA/579(AHM)2023
In
C.P.(IB)/175(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Asset Reconstruction Company (India) Ltd
V/s
Sintex Plastics Technology Ltd

.....Applicant

.....Respondent

Order delivered on: 05/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Ms. Anuradha Sanjay Bhatia, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Gargi Vyas, Advocate,
For the Respondent : Mr. Arjun Sheth, Advocate

ORDER

IA/579(AHM)2023

This application is filed by the IRP with a prayer to take on record the list of creditors version 2 in terms of Regulation 13(2)(d) and to take on record the report of re-constitution of Committee of Creditors of Corporate Debtor and the same is taken on record subject to all exceptions.

Accordingly, IA/579(AHM)2023 stands disposed of.

-SD-

**ANURADHA SANJAY BHATIA
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**